



The Orissa Gazette

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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE.

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All Notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday to ensure appearance in that week's Gazette.

V. M. MONEY,

Publisher, The Orissa Gazette.

NOTICE.

The Proceedings of the Orissa Advisory Council printed in separate pamphlet form are available for sale at the office of the Secretary to the Orissa Advisory Council, Cuttack.

Rs. as.

Price of single copy .. 0 4

IN THE COURT OF THE DISTRICT
JUDGE OF GANJAM.

PRESENT:

P. Ramalingam, Esq., I.C.S. (Bar.-at-Law),
District Judge.

I. P. NO. 13 OF 1936.

Rasiklal Sen Gupta—*Petitioner*,

versus

Chaitan Roy and others—*Respondents*.

Notice is hereby given under section 19 (2) of Act V of 1920 that the abovenamed petitioner has applied to this court for being adjudged an insolvent and that the said petition stands posted to 3rd October 1936. Any creditor wishing to oppose the same may do so either in person or by a pleader on the said date.

P. RAMALINGAM,

District Judge.

GANJAM: 29th August 1936.

PATNA BAR COUNCIL.

The following candidates are declared to have been elected to the Bar Council for the High Court of Judicature at Patna at the election held on the 28th August 1936:—

1. Mr. Lakshmi Narayan Singh.
2. Mr. P. C. Manuk.
3. Mr. Susil Madhub Mullick.
4. Mr. Sarat Kumar Banerjea.
5. Mr. Abani Bhusan Mukherjea.
6. Mr. Baikunta Nath Mitter.
7. Mr. Bankim Chandra De.
8. Mr. Nageshwar Prasad.
9. Mr. Jitendra Nandan Sahay.
10. Mr. Avadhesh Nandan Sahay.

P. N. K. SAHAY,

Secretary, Bar Council.